

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong 12th August, 2017.

No. HCM.II/44/2016-Estt/2931. In supersession of all previous notifications in this behalf, Hon'ble the Chief Justice of High Court of Meghalaya is pleased to reconstitute the Internal Complaints Committee under Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 as follows:-

1. Smti Marlene D. Khongmen, Chairperson
2. Smti Daphira Rynjah, Member Secretary
3. Shri S. Chakrawarty, Sr. Advocate, Member
4. Smti Evakordor Lyngdoh, Member
5. Smti Arty Ksiar M. Kharbuki, Member

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/44/2016/2931 A Dated, Shillong 12th August, 2017.
Copy to :-

1. The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
3. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong for information of his Lordship.
4. The PA to Registrar General, High court of Meghalaya, Shillong.
5. Smti Marlene D. Khongmen, Registrar, High Court of Meghalaya
6. Smti Daphira Rynjah, Deputy Registrar, High Court of Meghalaya
7. Shri S. Chakrawarty, Sr. Advocate, High Court of Meghalaya
8. Smti Evakordor Lyngdoh, Chief Librarian, High Court of Meghalaya
9. Smti Arty Ksiar M. Kharbuki, System Analyst, High Court of Meghalaya
10. Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
11. Assistant Registrar-cum-OSD, High Court of Meghalaya, Shillong.
12. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
13. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
14. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
15. The Public Relation Officer, High Court of Meghalaya, Shillong.
16. The Security Officer, High Court of Meghalaya, Shillong.
17. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
18. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
19. Office file.


REGISTRAR GENERAL